

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 85 of 2010

Dated : 10th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

N.T.P.C. Ltd. ... Appellant(s)

Versus

C.E.R.C & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Manoj Kr. Sharma
For R.2

ORDER

One of the issues raised in this Appeal relates to the issues raised in Appeal Nos. 58, 59, 84 & 99 of 2011.

Post this matter for hearing on **23.11.2011** along with Appeal Nos. 58, 59, 84 & 99 of 2011.

(V.J. Talwar)
Technical Member
ts/ss

(Justice M. Karpaga Vinayagam)
Chairperson